

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

IA 157960/2018, in Petition(s) for Special Leave to Appeal (C)
No(s). 30411/2018

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

AMAR CHANDRA

Respondent(s)

Date : 10-05-2019 These matters were called on for hearing today.

For Petitioner(s)

Mr. Kamlendra Mishra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on the sole respondent. Ms Anzu K
Varkey, Advocate-on-record appears for the sole respondent.
Vakalatnama and counter affidavit be filed within four weeks
time.

List again on 5.8.2019.

ANIL LAXMAN PANSARE
Registrar